

ORDER SHEET

O.A./MA/RA/CP NO. 693 OF 2006

Applicant/s Bahad Singh Respdts. U.O.J. 2008

Advocate for Applicant/s Dr. S. M. Kishore Advocate for Respondent/s Dr. K. P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>12</u>
Verbalatnama At hi K.P. Singh has been filed for respts. No not mentioning. Counter affidavit filed by hi K.P. Singh for respts. No not mentioning. No Rejoinder affidavit filed by applicant so far. <u>O.A. Pending</u> ① MA No. 2513/06 for stay the result of the case till the decision of the case. ② MA No. 8424/08 for Condone the delay in CA. ③ MA No. 8425/08 for CA taken on record. ④ MA No. 8426/08 for dismiss the O.A. Submitted. <u>10/9/09</u> So(3) 11-9-09 No sitting. List on 09.12.09 <u>11-9-09</u> C.O.	09.12.2009(6) Hon'ble Mr. A.K.Gaur, JM Hon'ble Mrs. Manjulika Gautam, AM M.A. 8424/08 for condonation of delay allowed. M.A. 8425/08 for acceptance of reply is allowed. M.A. 8426/08 for dismissing the O.A. is rejected. List has been revised. None for applicant. No rejoinder has been filed. It appears that the applicant has lost interest in prosecuting the case. O.A. is dismissed for default and non- prosecution. <u>M. Gaur</u> AM rv <u>Manjulika</u> JM	